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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 177 (RE-2008) /2004-2009
NEW DELHI DATED THE 29th April, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the amendments in Appendix-5 (List of Inspection and Certification Agencies) of the Handbook of Procedures (Vol.I):

The following agencies are hereby delisted from Appendix 5 of H.B.P. (Vol-I)

Sr. No.	Sr. in Appendix 5	Name of the agency
1.	01	Alex Stewart International Corporation B.V. Geyssendorfferweg 54, 3088 GK Rotterdam P.O.Box 53062 3008 HB Rotterdam
2.	20	TUV India Pvt. Ltd. 241, Hindustan Kohinoor Industrial Complex Opp. MTNL office, LBS Marg Vikhroli (W), Mumbai – 400083 Tel. 5791301 Fax: 5770738

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

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